

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(APPELLATE JURISDICTION)**

**APPEAL NO. 39 OF 2017 &  
IA NOS. 93, 94, 95 AND 187 OF 2017**

**Dated: 22<sup>nd</sup> September, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)**

**In the matter of :**

**Reliance Gas Transportation Infrastructure Ltd. ...Appellant(s)**

**Vs.**

**Petroleum & Natural Gas Regulatory Board ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Gaurav Mitra  
Mr. Vishnu Sharma  
Mr. Adarsh Rai

Counsel for the Respondent(s) : Ms. Sonali Malhotra  
Mr. Amit Sanduja  
Mr. Sumit Kishore

**ORDER**

Admit, issue notice to the respondent. Ms. Sonali Malhotra, takes notice on behalf of the Respondent.

It is represented that pleadings are complete. Hence, list the matter for hearing on **10.11.2017.**

**(B.N. Talukdar)**  
**Technical Member (P&NG)**  
kt/vg

**(Justice Ranjana P. Desai)**  
**Chairperson**